

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.213 – IA/50(AHM)2024
In
C.P.(IB)/222(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Piramal Capital & Housing Finance Ltd (Erstwhile Dewan
housing Finance Corporation Ltd)

.....Applicant

V/s

.....Respondent

Harish Nagindas Thakkar PG of Sahajanad Buildcon Pvt Ltd

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 27.02.2024.

-Sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**